NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (I.B) No.406/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name	of the Company	Hada Textile Industries L	_td	
Under Section		IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1	Mr- Pasa	s exumor JL	e fetthionar	lang
2	Mr Dif	pale crumon si	insh " D	i pale cremen sing

ORDER

Ld. Counsel for the petitioner is present.

In this case order for liquidation has been passed and Insolvency and Bankruptcy Board of India (IBBI) has recommended the name of Mr. Ketan Parekh (IBBI/IPA-001/IP-P00551/2017-18/10981), Gandhi Arun & Co., 51, Paddapukur 700020, E-mail Bengal, Road, Kolkata, West 98311 79418 julket2001@yahoo.co.in, Mobile No. Liquidator. In view of the recommendation of the IBBI, he is appointed as Liquidator. Copy of the order may be served on the Liquidator through E-mail and Speed Post.

List it on 30/01/2018 for further order.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)